

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 398**

**TO BE ANSWERED ON THE 3RD DECEMBER, 2025/ AGRAHAYANA 12, 1947
(SAKA)**

OVERCROWDING OF PRISONS

398 # DR. SANDEEP KUMAR PATHAK:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) total number of prisons and prisoners currently in the country, and the State-wise number of prisons;**
- (b) number of prisons having prisoners beyond their capacity;**
- (c) whether Government has formulated any system or policy for transferring prisoners from overcrowded prisons, if so, the details thereof;**
- (d) if not, whether any time limit has been set for the same; and**
- (e) the number of prisons to be newly built and the number of existing prisons to be capacity-enhanced for which funds have been allocated by the Union Government during the last five years?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI BANDI SANJAY KUMAR)**

(a) and (b): The National Crime Records Bureau (NCRB) compiles prison statistics reported to it by the States and Union Territories (UTs) and publishes the same in its annual publication “Prison Statistics India.” The latest published report is of the year 2023. State/UT-wise details of

prisons in the country, available capacity and inmate population as on 31.12.2023 are given in Annexure.

(c) to (e): “Prisons”/ “persons detained therein” is a “State List” subject under Entry 4 of List II of the Seventh Schedule to the Constitution of India. Therefore, the administration and management of prisons and prisoners is primarily the responsibility of respective State Governments, who are competent to take a decision for transferring prisoners from overcrowded prisons to other prisons.

Building new prisons and capacity enhancement of the existing prisons is the responsibility of respective States and UTs and it is for them to make appropriate budgetary provisions for the same.

State/UT-wise details of prisons in the country, available capacity and inmate population as on 31.12.2023

Sl. No	State/UT	Number of prisons	Available Capacity	Inmate Population
1	ANDHRA PRADESH	106	8831	7889
2	ARUNACHAL PRADESH	2	383	360
3	ASSAM	31	10120	10652
4	BIHAR	59	49019	53076
5	CHHATTISGARH	33	14383	18421
6	GOA	1	624	568
7	GUJARAT	32	14065	17265
8	HARYANA	22	22045	25833
9	HIMACHAL PRADESH	16	2560	2816
10	JHARKHAND	32	17671	18862
11	KARNATAKA	54	14237	15236
12	KERALA	57	7823	9920
13	MADHYA PRADESH	132	29875	45543
14	MAHARASHTRA	60	26281	40805
15	MANIPUR	4	1160	535
16	MEGHALAYA	5	680	1283
17	MIZORAM	10	1386	1957
18	NAGALAND	12	1490	591
19	ODISHA	92	24666	18170
20	PUNJAB	26	26543	31529
21	RAJASTHAN	155	23288	22737
22	SIKKIM	2	260	318
23	TAMIL NADU	142	24342	19738
24	TELANGANA	38	8037	5853
25	TRIPURA	14	2348	1329
26	UTTAR PRADESH	77	65866	98849
27	UTTARAKHAND	11	3761	6885
28	WEST BENGAL	60	21476	25774
29	A & N ISLANDS UT	4	319	373
30	CHANDIGARH UT	1	1120	1069
31	D N H & DAMAN DIU UT	2	170	145
32	DELHI NCT	16	10026	20077
33	JAMMU & KASHMIR UT	14	3629	5400
34	LADAKH UT	2	155	46
35	LAKSHADWEEP UT	4	64	3
36	PUDUCHERRY UT	4	416	426
	TOTAL	1332	439119	530333
